

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 718/2021 In C.P. (IB)/272(MB)2020

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 08.07.2021**

NAME OF THE PARTIES: - Punjab National Bank
V/s

Matoshri Laxmi Sugar Co Generations Industries Ltd

Section: 60(5) and 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 718/2021:- This is an application filed by the Financial Creditor for early listing of C.P.(IB)272(MB)2020. The relief sought in the IA is granted. With the above observation, **I.A. No. 718/2021 is disposed of.** The C.P.(IB)272(MB)2020 is listed on **02.08.2021** for hearing.

Counsel, Mr. Mohammed Varawala appearing for the Financial Creditor is directed to issue one more notice to the Corporate Debtor intimating the next date of hearing. Counsel for the Financial Creditor shall also file affidavit of service two days before the next date of hearing. List this matter on **02.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)